

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP NO. 309 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s Incredible Intelligence Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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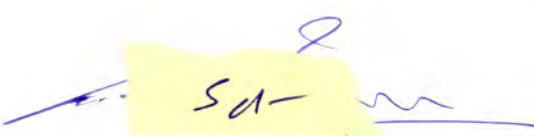
Present:	Mr. Kamlesh Kumar, CA Ms. Divya Sood, CS			
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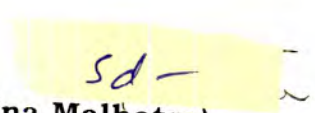
Assistant ROC

ORDER

A request for adjournment is being made by the Assistant ROC on the ground that she would file the reply during the course of the day.

To come up on 21st November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)